

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

SPECIAL BENCH

COURT-VI

**Item No. 203
IB-885/ND/2020**

IN THE MATTER OF:

Sandhya Hydra Power Projects Balargha Pvt. Ltd.

...PETITIONER

Vs

M/s Asian Hotels North Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

**Order delivered on 12.10.2020
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

**For the Petitioner/Operational Creditor :Mr. Amit Chadha, Sr. Advocate
and Ms. Neeha Nagpal, Mr. Malak
Bhatt and Mr. Vinayak
Harshvardhan, Advocates**

**For the Respondent/Corporate Debtor :Mr. P. Nagesh Advocate with Mr.
Harshal Kumar and Mr. Shivam
Wadhwa, Advocates**

ORDER

Heard the submissions made by the counsel for the petitioner/operational creditor as well as counsel for the corporate debtor. The counsel for the corporate debtor has prayed for some time to take his client's instructions on the rejoinder filed by the operational creditor in the matter.

Post the matter to 4th November, 2020.

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**(V.K. Subburaj)
Member (T)**

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**(P.S.N. Prasad)
Member (J)**

(Annu)